

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2013
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE PARTIES:

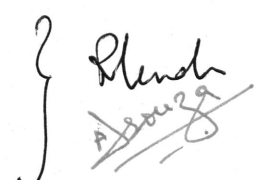
Mr. Tulip Hotels Pvt. Ltd. & Ors.


V/s.

M/s. Trade Wings Hotels Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111, 284, 397-398 of the Companies Act
1956 and 242/242 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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4	S.r Adv. Hareesh Jagtani Adv. Anil D'souza Adv. Suprabh Jain Adv. Ryan Mendes. 1/b. Oasis Counsel & Advisory. For the Respondents 1-3.		} 
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4.	Deepak Lad 1/b Advani & Co. For Petitioners		} 
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ORDER

C.P. No. 87/111, 284, 397-398/CLB/MB/MAH/2013

Initially the Petitioner Counsel was not present. The briefing counsel stated that the arguing Counsel was not present therefore sought adjournment. After sometime when this matter was again called up, he brought some other Counsel seeking time for making submissions. At request of the other side, this matter is finally posted on **17.02.2017** to argue the main case without fail.

Sd/-

**B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).**

Sd/-

**V. NALLASENAPATHY
MEMBER (TECHNICAL).**